

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 103

C.P. (IB) No. 78/Chd/Hry/2023

**IN THE MATTER OF:**

Punjab National Bank

...Petitioner

Vs.

Suman Guglani

...Respondent

**Under Section:** 95, IBC 2016

**Order delivered on 03.07.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Harsh Garg, Advocate  
Ms. Ramneek Kaur Mann, Advocate

For the Respondent: Mr. Rajansh Thukral, Advocate  
Mr. Sidharth Thukral, Advocate

For the RP : Mr. Reshabh Bajaj, Advocate

**ORDER**

Written synopsis have been filed by Mr. Harsh Garg, Advocate for the Punjab National Bank vide Diary No. 688/5 dated 01.05.2024. The same are taken on record. Learned counsel for the PNB is directed to supply a copy of the same to the opposite counsels during the course of the day. List the matter for arguments on 13.08.2024.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

SM

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**